


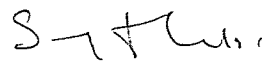
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/727/ (IB)/2018
NAME OF THE PETITIONER(S) : SPACE CONCEPT
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.)	G. Ponman; for M/s Namand Associates	Respondent	
2.)	Sangamithra for Genicon Associates	Corporate & Operational Creditor	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one Cheque dated 04.10.2018 drawn on HDFC Bank for an amount of Rs.2 Lakhs, the same is handed over to the Counsel for the Operational Creditor. The schedule for payment is placed on record, copy of which is given to the other side. The Counsel for the Operational Creditor is directed to seek fresh instructions from her client on next date of hearing. Put up on **11.10.2018 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)